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6. The present policy of route dispersal guidelines be retained and strictly enforced. According to these guidelines, all scheduled operators are required to deploy in the North-East, Jammu & Kashmir, Andaman Nicobar Islands and Lakshadweep 10% of their capacity deployed on the specified trunk routes.

Kandla Port

291. SHRI BRAHMAKUMAR BHATT: SHRI ANANTRAY DEVSHANKER DAVE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Kandla Port has no airlink at present;

(b) if so, whether Government have any plan to airlink this port with rest of the country especially Mumbai and other major cities; and

(c) if so, the details thereof and the time schedule for the same?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) No, Sir.

(b) and (c) NEPC Airlines has started a twice weekly service between Kandla and Mumbai. Indian Airlines has no proposal to airlink Kandla at present.

Limited coverage of country's Air Space by Secondary Surveillance Radars

292. SHRI PREM CHAND GUPTA Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that only limited part of the country's air space is covered by Secondary Surveillance Radars; and

(b) if so, whether this is not amounting to flight safety hazards?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) and (b) Yes, Sir. The Secondary Surveillance Radars normally provide surveillance in busy terminal areas and along major air routes. The mountaineous terrains, oceanic areas and areas having limited air traffic are not generally covered by radar surveillance. Such limited surveillance is not considered a flight safety hazard. The safety of flights is ensured by maintaining standard, horizontal and vertical separations between aircraft.

Proposal to develop air transport in Andhra Pradesh

293. DR. Y. LAKSHMI PRASAD: SHRIMATI RENUKA CHOWDHURY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government propose to develop air transport in Andhra Pradesh;

(b) if so, details of the proposals in this regard; and

(c) when would daily flights start from Visakhapatnam to enhance exports from the export processing zone?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM: IBRAHIM): (a) Yes, Sir.

(b) Airports Authority of India is developing Hyderabad Airport as a Model Airport. The International Passengers Terminal has been recently constructed. The Feasibility Report of developing a cargo complex for export of cargo from Hyderabad Airport is at plan stage.

(c) Visakhapatnam has air links with Chennai and Calcutta, three times a week and flights to hyderabad operate four times a week.The capacity being provided is considered adequate for the present and there is no plan to step up the frequency of operations.

Landing charges levied by the NAA

294. SHRI V. HANUMANTHA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the landing charges levied by the NAA for use of airports by small 50-seater aircraft of Indian owned companies;

(b) whether Government is giving any